

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 19th October, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 110/2015(CZ)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	Mr. R.K. Sengar, Adv.	
2.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv.	
3.	Original Application No. 113/2015(CZ) (M.A.No.681/15)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaora, Adv.	
4.	Original Application No. 114/2015(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	
FOR HEARING				
5.	Original Application No. 37/2015(CZ)	Rameshwar Singh Shekhawat and Anr. Vs. State of Rajasthan & Ors.	Mr. Ayush Dev Bajpai, Adv.	
6.	Original Application No. 106/2015(CZ)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv.	
7.	Original Application No. 10/2015(CZ)	Mahendra Kumar Saxena Vs. Municipal Corporation, Gwalior	Mr. Mahendra Kumar Saxena, Adv. Mr. Vijay Kumar Shahani Adv. Ms. Poonam Sahani, Adv.	
8.	Original Application No. 40/2014(THC)(CZ)	Lakhan Singh Dhurve Vs. State of M.P. & 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
9.	Original Application No. 81/2015(CZ)	Shridhar Shivaraman Vs. Govt. Of M.P. & Ors.	Mr. Shridhar Shivaraman, Applicant	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in